



2026:AHC:52275-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 475 of 2026

Bhagwandas And 2 Others

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Rama Shanker Mishra
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard Ms. Alankrita Dubey, Advocate holding brief of Shri Rama Shanker Mishra, learned counsel for the petitioners, learned A.G.A. for the State and perused the record.
2. At the very outset, Ms. Alankrita Dubey, Advocate holding brief of Shri Rama Shanker Mishra, learned counsel for the petitioners has made a statement at the Bar that she does not want to press the instant writ petition and seeks to withdraw it.
3. Learned A.G.A. is having no objection.
4. In view of the above, this writ petition is **dismissed** as withdrawn.

March 16, 2026
Zafar

(Achal Sachdev,J.) (Rajiv Gupta,J.)